

**7IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 2655 of 2010**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner: Ms. Neha Bhardwaj, Advocate
For the Respondents: Mr. Rakesh Roy, A.C. to G.A.-III
Mr. AAshish Kumar, Advocate

09/07.09.2021 Heard through V.C.

2. After some arguments, learned counsel for the petitioner seeks adjournment.

3. Mr. AAshish Kumar, learned counsel for the private respondent does not have any objection.

4. Put up this case on 22.09.2021.

(Deepak Roshan, J.)

sm/